

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO: 1782**  
TO BE ANSWERED ON 17.03.2022

**Environmental clearances for irrigation projects in Andhra Pradesh**

1782. SHRI G.V.L. NARASIMHA RAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) list of various irrigation projects in the State of Andhra Pradesh which are awaiting environmental and forest clearances;
- (b) the details of these projects, time taken for clearances, reasons for delay, difficulties in granting clearances; and
- (c) the status of Varikapudisela Project Clearance?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) The Ministry considers the project/ activity for grant of Environmental Clearance (EC) and Forest Clearance (FC) as per timelines prescribed under the Environment Impact Assessment (EIA) Notification, 2006, as amended and Forest (Conservation) Act, 1980 respectively. Sometimes delay occurs due to non-submission of requisite information by the Project Authorities. No irrigation project of the State of Andhra Pradesh is pending for grant of EC/FC at Central Government level. As per data available on PARIVESH Ten (10) nos. of proposals for grant of FC are under consideration at State level including Varikapudisela Project.

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